

GOVERNMENT OF INDIA
MINISTRY OF PORTS, SHIPPING AND WATERWAYS

RAJYA SABHA
UNSTARRED QUESTION NO. 1112
ANSWERED ON 29.07.2025

COMMITTEE TO REVIEW CHECKING MECHANISM AT ALL PORTS

1112. SHRI ANIL KUMAR YADAV MANDADI:

Will the Minister of PORTS, SHIPPING AND WATERWAYS be pleased to state:

- (a) whether Government has constituted a committee consisting multiple probe agencies to review and reassess the checking mechanism at all ports including the private ports across the country to prevent smuggling of drugs into the country via maritime routes;
- (b) if so, the details thereof;
- (c) whether the committee has submitted its report to Government in this regard;
- (d) if so, the details thereof; and
- (e) if not, the reasons therefor?

ANSWER

MINISTER OF PORTS, SHIPPING AND WATERWAYS
(SHRI SARBANANDA SONOWAL)

(a) to (e) Ministry of Home Affairs has constituted a Study Group consisting members from multiple agencies. Term of reference of Study Group includes study of global best practices combating maritime drug trafficking, examine international laws ensuring port security, and suggest amendments to domestic maritime protocols. The Study Group has prepared and submitted its Preliminary Report to the Screening Committee headed by Director General, Narcotics Control Bureau on 29.8.2023.
